GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 1850 TO BE ANSWERED ON- 14/03/2022

TRIBAL COMMUNITIES

1850. SHRI NABA KUMAR SARANIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the visions and mission of the Government to mitigate the health and economic crisis of the tribals;

(b) the details and the number of Tribal families who have benefitted under 5th and 6th Schedule areas of Pradhan Mantri Awas Yojana, State/district wise;

(c) the details of the initiatives and future planning of the Government for the development of tribal Communities; and

(d) the details of any special schemes if any, launched or would be launched specifically for Tribal women and girls in 5th and 6th Schedule areas?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a): Tribal Sub-Plan (TSP), now called Scheduled Tribe Component (STC), is a dedicated source of fund for tribal development. STC is a multi-pronged strategy for development of tribal population which includes support for education, health, sanitation, water supply, livelihood etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of schemes meant for tribal population and funds allocated by different Central Ministries / Departments under these schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House. During current financial year a total of Rs. 87473.03 crore has been allocated exclusively for tribal development and for the financial 2022-23, it has been estimated at Rs. 89265.12 crore..

(b) "Housing for All" is mission administered by Ministry of Rural Development (MoRD). Through the scheme "Pradhan Mantri Awaas Yojana- Gramin (PMAY-G)", MoRD has the target to construct 2.95 crore pucca houses with basic amenities by March, 2024 for eligible rural households. The details of number of tribal families benefitted in the States having Schedule V and VI areas under Pradhan Mantri Awas Yojana (PMAY) for last 3 year are at **Annexure 1**.

(c) & (d): Ministry of Tribal Affairs has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', which aims at transforming 36428 villages with significant tribal population having at least 50% tribal population and 500 STs including Schedule V and Schedule VI areas into model village (Adarsh Gram) in a span of five years. The scheme envisages to mitigate gaps in various sectors of development including health and economic well being. The State-wise list of the villages is at **Annexure 2**.

Ministry has also rationalized the existing schemes relating to livelihood namely " Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP and "Institutional Support for Marketing Development and Marketing of Tribal Products" and decided to implement 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)'. The Scheme PMJVM has the vision to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises across the country including Schedule V and Schedule VI areas.

Annexure 1 referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No. 1850 for 14.03.2022 by SHRI NABA KUMAR SARANIA regarding "TRIBAL COMMUNITIES"

#SNo	State Name	States	States covered under Schedule V Area			
		Registration	Sanction	completion		
		ST	ST	ST		
1	CHHATTISGARH	122953	131033	120131		
2	GUJARAT	2220	0	0		
3	HIMACHAL PRADESH	1	0	0		
4	JHARKHAND	52396	53549	51690		
5	MADHYA PRADESH	268193	222257	216526		
6	MAHARASHTRA	25417	34682	31528		
7	ODISHA	101448	102587	96683		
8	RAJASTHAN	71208	78065	76622		
9	ANDHRA PRADESH	0	0	0		
	Total	643836	622173	593180		
	State	es having Schedul	e VI area			
1	ASSAM	12	0	0		
2	MEGHALAYA	16	0	0		
3	TRIPURA	6	0	0		
4	MIZORAM	0	0	0		
	Total	28	0	0		

Houses sanctioned and complete Under PMAY (Scheduled Tribe)- 2018-19

Houses sanctioned and complete Under PMAY (Scheduled Tribe)- 2019-20

#SNo	State Name	States	States covered under Schedule V Area				
		Registration	Sanction	completion			
		ST	ST	ST			
1	CHHATTISGARH	68115	64955	26006			
2	GUJARAT	27780	37765	34431			
3	HIMACHAL PRADESH	133	154	119			
4	JHARKHAND	137594	138094	122557			
5	MADHYA PRADESH	214364	259050	234113			
6	MAHARASHTRA	28019	146349	117368			
7	ODISHA	259424	256586	227054			
8	RAJASTHAN	153150	176522	164387			
9	ANDHRA PRADESH	0	0	0			
	Total	888579	1079475	926035			
	States having Schedule VI area						
1	ASSAM	4666	5509	4566			
2	MEGHALAYA	16495	16446	7404			
3	TRIPURA	16381	17093	16266			
4	MIZORAM	1516	1500	0			
	Total	39058	40548	28236			

Houses sanctioned and complete Under PMAY (Scheduled Tribe)- 2020-21

#SNo	State Name	States covered under 5 th Scheduled Area			
		Registration	Sanction	completion	
		ST	ST	ST	
1	CHHATTISGARH	97992	72876	2	
2	GUJARAT	112567	46332	7205	
3	HIMACHAL PRADESH	286	327	124	
4	JHARKHAND	56158	58428	38116	
5	MADHYA PRADESH	263396	273450	175955	
6	MAHARASHTRA	4000	12220	3055	
7	ODISHA	1261	1	1	
8	RAJASTHAN	39203	52209	40473	
9	ANDHRA PRADESH	0	0	0	
	Total	574863	515843	264931	
	States Covere	ed under 6 th Sched	uled area		
1	ASSAM	993	338	1	
2	MEGHALAYA	20864	20842	32	
3	TRIPURA	106	0	0	
4	MIZORAM	5351	5370	3	
	Total	27314	26550	36	

Annexure 2 referred to in reply to part (c) and (d) of the Lok Sabha Unstarred Question No. 1850 for 14.03.2022 by SHRI NABA KUMAR SARANIA regarding "TRIBAL COMMUNITIES"

S.No	Name of the State	No. of Villages
1	Andhra Pradesh	517
2	Arunanchal Pradesh	141
3	Assam	1700
4	Bihar	184
5	Chhattisgarh	4029
6	Dadar & Nagar Haveli	53
7	Daman & Diu	2
8	Goa	21
9	Gujarat	3764
10	Himachal Pradesh	90
11	Jammu & Kashmir	434
12	Jharkhand	3891
13	Karnataka	507
14	Kerala	6
15	Madhya Pradesh	7307
16	Maharashtra	3605
17	Manipur	254
18	Meghalaya	836
19	Mizoram	344
20	Nagaland	530
21	Odisha	1653
22	Rajasthan	4302
23	Sikkim	62
24	Tamil Nadu	167
25	Telangana	533
26	Tripura	375
27	Uttar Pradesh	183
28	Uttarakhand	64
29	West Bengal	874
	Total Villages	36428

Total villages with at least 50% tribal population and 500 STs under the scheme